

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6805
ANSWERED ON:17.05.2012
CATERING POLICY
Singh Shri Brij Bhushan Sharan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Railway catering policies of 2000 and 2005 contained a provision for several fruit and fruit juice vendors to sale additional items in the lean period and the catering policy of 2010 is completely silent about this;
- (b) if so, whether it is also true that some vendors were given permission to sale additional items from their respective stalls following earlier policies and others were denied the facility following the policy of 2010 resulting in tendering of complaints and representation from various quarters;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Railways propose to take measures to end such discrimination and make a uniform policy for all such licence holders; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): No, Madam.
- (b) to (e): Do not arise.